

F.No.15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

4th Floor, Shastri Bhawan,
New Delhi, dated 31st December, 2018

OFFICE ORDER No. 97 /2018

The competent authority has approved the following re-distribution of work in the Department of Legal Affairs with effect from 1st January, 2019:-

- (i) The Group under Shri G.S. Yadav, JS&LA is placed under Smt. Zoya Hadke, Additional Secretary
- (ii) Shri T.K Malik, Deputy Legal Adviser is posted to Ministry of Defence vice Shri Mahesh Tyagi, Deputy Legal Adviser.


(A.K. Joshi)

Deputy Secretary to the Govt. of India
Phone : 23384109

- (1) Officers concerned.
- (2) All Group Heads in the D/o Legal Affairs.
- (3) PS to MLJ/PS to MSLJ/PPS to Law Secretary/ PPS to ASs & JS & LAs
- (4) In-charge, Central Agency Section, Supreme Court, New Delhi.
- (5) Judicial Section/Notary Cell/L&R Section/Implementation Cell/ Hindi Section for translation.
- (6) Litigation (HC)/(LC) Sections/CAS/Branch Secretariats, Chennai/ Mumbai/Bangalore/Kolkata.
- (7) Admn II/ Admn. III/ Admn. IV/ Advice 'A'/ 'B'and 'C' Sections/ Vigilance Unit/Cash Section.
- (8) Joint Secretary (Administration), Ministry of Defence, South Block, New Delhi for information.
- (9) Office Order File/Personal file of officers concerned./ NIC Cell.
- (10) e-office portal, DoLA.